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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 2761/2004

New Delhi, this the 18th day of January, 2005
Hon'ble Mrs. Meera Chhibber, Member (J)

Anil Kumar Sangal
Assistant Engineer
38, Sub-Division,
K.M. Lane, C.P.W.D.
New Delhi.

(By Advocate Naresh Kaushik)

Versus

1. Union of India
through its Secretary,
Ministry of Urban Development,
Nirman Bhavan, New Delhi.
2. The Director General (Works),
Central Public Works Department,
Nirman Bhavan, New Delhi.
3. A.D.G., Northern Region,
Sewa Bhavan, R.K. Puram,
CPWD, New Delhi.
4. A.D.G. Training,
E-Wing, Nirman Bhawan, New Delhi.
5. The Superintendent Engineer,
Coordination, Circle (Civil)
Level-VI, East Block-I,
R.K. Puram, New Delhi.
6. Naresh Bhatia
Assistant Engineer
C/o 38, Sub-Division
K.M. Lane, C.P.W.D., New Delhi.

....Applicant

...Respondents.

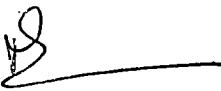
(By Advocate Shri G.K. Aggarwal and Shri Amit Anand)

O R D E R (ORAL)

Mrs. Meera Chhibber, Member (J):

Learned counsel for the applicant makes a statement that applicant wishes to withdraw this case as he is not pressing this case any longer. Learned counsel for the respondents has no objection.

2. Accordingly this O.A. is dismissed as not pressed.


(Mrs. Meera Chhibber)
Member (J)

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